

GOVERNMENT OF INDIA  
MINISTRY OF MINES  
**LOK SABHA**  
**STARRED QUESTION NO – \*185**  
ANSWERED ON 12.03.2025

**OPERATIONALIZATION OF MINES BY PROJECT MONITORING UNIT**

\*185. SHRI BIPLAB KUMAR DEB:  
SHRI KRIPANATH MALLAH:

Will the Minister of MINES be pleased to state:

(a) the State-wise details of the 500 mineral and coal mines auctioned and the specific measures implemented by the Government through the newly established Project Monitoring Unit (PMU) to expedite the operationalization of these mineral and coal mines;

(b) the manner in which PMU is likely to enhance coordination between various Ministries and State authorities to facilitate faster mine operations; and

(c) the role of the PMU in monitoring compliance with statutory clearances required for mining operations?

**ANSWER**

THE MINISTER OF COAL AND MINES  
(SHRI G. KISHAN REDDY)

(a) to (c): A statement is laid on the table of the House.

**THE STATEMENT REFERRED TO IN REPLY TO LOK SABHA STARRED QUESTION NO. 185 REGARDING 'OPERATIONALIZATION OF MINES BY PROJECT MONITORING UNIT' ASKED BY SHRI BIPLAB KUMAR DEB AND SHRI KRIPANATH MALLAH, MEMBER OF PARLIAMENT FOR REPLY ON 12TH MARCH 2025.**

(a) to (c): So far, 457 non coal mineral blocks and 131 coal blocks have been successfully auctioned across various States. State-wise details of the blocks are given at Annexure - I.

The Project Management Unit (PMU) is established to accelerate the operationalization of auctioned blocks by facilitating the approval process for key statutory clearances. The PMU plays a crucial role in improving coordination between various Ministries, State authorities and preferred bidders of the auctioned blocks for streamlining approvals and obtaining the clearances and approvals in a time bound manner.

Further, the PMU ensure compliance with regulatory requirements by maintaining records of pending approvals, identifying key issues faced by the bidders in seeking approvals under the existing practice and recommend reforms to the approval process.

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**ANNEXURE I**

**ANNEXURE REFERRED TO IN REPLY TO LOK SABHA STARRED QUESTION NO. 185 REGARDING 'OPERATIONALIZATION OF MINES BY PROJECT MONITORING UNIT'.**

**State Wise Auction Summary (Non Coal Blocks)**

<b>S. No.</b>	<b>States</b>	<b>Mineral Blocks auctioned by State Govt.</b>	<b>Critical Mineral Blocks auctioned by the Central Govt.</b>	<b>Total Mineral Blocks auctioned</b>
1	Andhra Pradesh	25	1	26
2	Arunachal Pradesh	-	4	4
3	Assam	3	-	3
4	Bihar	1	3	4
5	Chhattisgarh	37	1	38
6	Gujarat	25	-	25
7	Goa	12	-	12
8	Jharkhand	10	1	11
9	Karnataka	45	2	47
10	Madhya Pradesh	90	3	93
11	Maharashtra	40	1	41
12	Odisha	48	3	51
13	Rajasthan	88	-	88
14	Tamil Nadu	-	2	2
15	Telangana	2	-	2
16	Uttar Pradesh	7	3	10
<b>Grand Total</b>		<b>433</b>	<b>24</b>	<b>457</b>

**State Wise Summary (Coal blocks)**

<b>S. No.</b>	<b>States</b>	<b>Total Auctioned Coal Blocks</b>
1	Arunachal Pradesh	1
2	Assam	2
3	Chhattisgarh	19
4	Jharkhand	34
5	Madhya Pradesh	31
6	Maharashtra	13
7	Odisha	25
8	West Bengal	6
<b>Grand Total</b>		<b>131</b>